

HIGH COURT OF SIKKIM
Record of Proceedings

WP(C) No.47 of 2025

DR. MANOJ KUMAR SARDA AND OTHERS

PETITIONERS

VERSUS

THE GOVERNMENT OF SIKKIM AND OTHERS

RESPONDENTS

Date: 08.12.2025

CORAM :

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioners Mr. Lahang Limboo, Advocate.

For Respondents

R-1 to R-3 Mr. Thinlay Dorjee Bhutia, Government Advocate.
Ms. Pema Bhutia, Assistant Government Advocate.

R-4 None present.

R-5 None present.

R-6 None present.

ORDER

Learned Counsel for the Petitioners submits that he seeks to withdraw the instant Petition.

Learned Government Advocate for the Respondents No.1 to 3 has no objection to the submissions put forth by Learned Counsel for the Petitioners.

Respondents No.4, 5 and 6 are unrepresented either in person or through Counsel.

In view of the submissions advanced by Learned Counsel for the Petitioners this Writ Petition stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.

Judge

08.12.2025